

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 102
(IB)-650(PB)/2019

IN THE MATTER OF:

Sh. Vaneet Talwar & Ors. Petitioners/Applicant
v.
M/s. Vardhman Estate and Developers Pvt. Ltd. Respondent

Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 19.09.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner Mr. Vaibhav Tyagi, Adv.
For the Respondent Mr. Prashant Katara & Mr. Rohit Mehra, Advs.

ORDER

To be listed along with the pronouncement of order in CP. No. (IB)-345(PB)/2019 & CP No. (IB)-1044(PB)/2019 in which the orders have already been reserved.

19.09.2019
Ritu Sharma